

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CRI-53-2020**

Mr. Michael Neuschler

... Petitioner

Versus

State &amp; Anr.

... Respondents

Shri K. Poulekar, Advocate for the Petitioner.

Shri G. Nagvekar, Additional Public Prosecutor for the Respondents.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 17<sup>th</sup> September 2020****P.C. :**

The learned Additional Public Prosecutor seeks time to get instructions.

2. Post the matter on 24.09.2020.

**DAMA SESHADRI NAIDU, J.**

NH